GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION No. 731 TO BE ANSWERED ON 07.12.2023

WAGES OF KHADI ARTISANS

731. MS. RAMYA HARIDAS:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware that the income/wages of khadi artisans namely spinners and weavers in a year is much below than minimum wages of unskilled labourers;
- (b) if so, the details of break-up of their average approximate minimum income per day from wage and Modified Market Development Assistance (MMDA) combined; and
- (c) whether the Government is aware that in MMDA system, khadi institutions face problems vis-a-vis payment delays and rebate uniformity absence and if so, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): Spinning wages of artisans have been increased from Rs. 7.50/-per hank to Rs.10.00/-per hank and Weaving wages for Cotton Khadi, Woollen Khadi and Polyvastra have been increased by 10% w.e.f. 01.04.2023.

The earning of Khadi spinners and weavers, engaged in Khadi activities are based on their production under piece rate system. The average production capacity of the spinners is around 22 hanks per day on New Model Charkha (NMC) on which the wages are at the rate of Rs. 10.00 per hank and the spinning wages comes to around Rs. 220/- per day, on which 10% incentive and 12% Artisan Welfare Fund (AWF) are to be added. Thus, the wages of the spinners come to around Rs. 270 /- per day. The average weaving wages is around Rs. 250/- to Rs. 500/- per day depending upon the weaving for different varieties like cotton Khadi, silk Khadi.

Apart from the above, for improving the income of Khadi artisans, KVIC under the Khadi Vikas Yojana provides 35% quantum of Modified Marketing Development Assistance (MMDA) to Khadi Institutions on prime cost of production out of which 35% quantum is provided to Khadi artisans.

(c): MMDA aims to provide financial assistance to khadi artisans in the form of incentives thereby improving production & sale of Khadi. It is therefore aimed at increasing the wages and improving the livelihood of the artisans involved with Khadi Institutes.

The rebate on Khadi was being extended on the sale point to provide discount to the customers for compensating the cost of the Khadi fabric on par with the general textile cost in the open market in which no benefit for the Khadi artisans. Thus, MMDA cannot be matched with erstwhile rebate.

As per the MMDA guidelines, MMDA incentive shall be disbursed by KVIC on quarterly basis within 35 days after completion of the particular quarter. The MMDA claims are submitted by KIs as quarterly basis through online processing system. During the scrutiny of the MMDA claims uploaded by the Khadi institutions, only those claims which are not as per the requisite parameters and requires additional information /documents will be returned to the KIs for compliance.

Apart from the above, the field offices of KVIC are also conducting regular awareness camps, review meetings and monitoring of MMDA scheme for effective implementation and timely disbursement of MMDA claims.
